## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

CA. No.164/252/HDB/2018
Amogh Realtors Private Limited
Amogh Realtors Private Limited
Registrar of Companies, Hyderabad
Sec 252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
on behalt of your survanax ayana	counsel for petitioner	9849866556	Sy.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## **ORDER**

Heard Mrs. C.Shilpa, representing on behalf of Mr.Y.Suryanaraya, Learned Counsel for the Petitioner. Since the Petitioner seeks time so the case is posted to 13.04.2018.

Member (Tech)

Member (Judl)

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